

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Jitendra Kumar will take up the following cases today i.e. on 11th September, 2026 at 2.30 P.M. in Court No. 208 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

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|---|---|--|----------------------------|
| 1. CR. APP (SJ)/3963/2025
CONVERTED FROM CR
CR. APP (SJ) AGAIN | 3 NARENDRA SINGH @ BIHARI @ CHHOTU @
AMITABH KUMAR SINGH
VS THE STATE OF BIHAR AND ANR | SUNIL KUMAR
VERMA | BINAY KRISHNA |
| 2. CR. APP (SJ)/3554/2026
AGAINST CONVICATIO CR.
APP (SJ) AGAIN | 1 ARVIND KUMAR SINHA
VS THE STATE OF BIHAR THROUGH CABINET
VIGILANCE DEPTT, GOVT. OF BIHAR, | LALA SHESHENDRA
NARAYAN RAIS
GOPAL KRISHNA | ARVIND KUMAR
ANIL SINGH |

FOR ORDERS

- | | | | |
|---|---|--|------------|
| 3. CR. APP (SJ)/1611/2026
AGAINST CONVICATIO CR.
APP (SJ) AGAIN
IA-1/2026 ()
BAIL | 2 MITHLESH YADAV
VS THE STATE OF BIHAR | RITWAJ RAMAN
ANAND ABHISHEK
SHASHI PRIYA | ABHA SINGH |
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FOR ADMISSION

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|---|---|-----------------------------|---------------|
| 4. CR. APP (SJ)/3609/2026
U/S 14 A (1) SC/S SC/ST
ACT (QSH) | 1 DR. RANJAN KUMAR CHOUDHARY @ RANJAN
KUMAR CHOUDHARY
VS THE STATE OF BIHAR AND ANR | PRITISH KUMAR LAL
SIMRAN | USHA KUMARI 1 |
|---|---|-----------------------------|---------------|

Patna High Court

Dated, 11th September, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)

Joint Registrar (List)

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